

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3278  
TO BE ANSWERED ON 16.12.2024**

**PENSIONARY BENEFITS TO RETIRED MEMBERS OF EPFO**

**3278. SHRI PARBHUBHAI NAGARBHAI VASAVA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the steps taken by the Government to extend the pensionary benefits to retired members of EPFO;**
- (b) whether the Government has provided any comprehensive guidelines for simplification of procedure regarding settlement of Pension Claims through any manual to the functionaries of EPFO; and**
- (c) the steps taken by the Government to ensure continuity of relief/benefit allowed under the Employees Deposit Linked Insurance (EDLI) Scheme?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a): EPS 95 provides comprehensive benefits covering a broad spectrum of contingencies, which ensures social security protection during old age of the Members and their families.**

**Further, EPFO has started an initiative termed as PRAYAAS with an aim of handing over PPOs to members of EPS, 1995 on the day of superannuation.**

**A monthly initiative at the district level all over the country is taken up every month under Nidhi Apke Nikat (NAN) 2.0 program, where the benefits of the scheme are explained to the stakeholders through direct interactions.**

**(b): Yes, updated manuals one in respect of EPS, 1995 and other related to EDLI, 1976 was unveiled by Hon'ble HLEM on 15.11.2024. The same were ratified /approved in the 236th meeting of CBT held on 30.11.2024. The updated manuals will help Field Offices in proper discharge of their duties in a structured manner.**

**(c): The relief benefit under EDLI Scheme 1976 has been further extended by the Central Government vide G.S.R 715(E) dated 18.11.2024 for providing the minimum assurance benefits of Rs 2.5 lakh and maximum benefits of Rs 7 lakh, with effect from 28-04-2024.**

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